

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of July, 2019.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	108	15	82	10	20	0	210	25
Addl. District & sessions Judge kailashahar, Unakoti District.	40	11	38	14	0	0	78	25
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	71	19	4	2	0	0	75	21
Chief Judicial Magistrate-Cum Civil Judge(Sr. Division), Unakoti District, Kailashahar.	57	2	226	138	176	290	459	430
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	113	19	213	115	146	114	472	248
Judicial Magistrate 1 st Class- Cum- Civil judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	45	7	179	150	138	243	362	400
Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	Vacant							

**Remarks: 20 nos Consumer Protection (CP) Act cases of District & Sessions Court were
Not entered in CIS hence those cases are shown in pending column of Petty case.**

No. 4752 /

Dated, Kailashahar

The 05/8/19

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.